Dated: 10th October, 2012.

(CIRCULAR No. WR-13-2012-13)

Subject: Revision in rates of Daily Allowance on tour for executives of the level of DGIM and above.


The issue of revision of rates related to Daily Allowance of executives of the level of DGIM and above has been engaging the attention of the Management for some time. After examination of the matter in detail, it has been decided with the approval of the Competent Authority to revise the rates of existing Daily Allowance in respect of the above mentioned executives as given below:

<table>
<thead>
<tr>
<th>Designation</th>
<th>Cities classified as ‘X’ &amp; ‘Y’ for the purpose of HRA</th>
<th>All other cities and stations</th>
</tr>
</thead>
<tbody>
<tr>
<td>Chairman/MD</td>
<td>Rs. 500</td>
<td>Rs. 520</td>
</tr>
<tr>
<td>EDs/CGMs</td>
<td>Rs. 560</td>
<td>Rs. 500</td>
</tr>
<tr>
<td>GMs/DGMs &amp; equivalent</td>
<td>Rs. 500</td>
<td>Rs. 360</td>
</tr>
</tbody>
</table>

The other terms and conditions for eligibility of Daily Allowance shall remain unchanged.

This order will be effective from the date of issue of these instructions.

(AUTHORITY: 266th Meeting of the Executive Committee, held on 27th September, 2012)

Pradeep Kumar Sahuraj
Assistant General Manager (WRC)

Distribution: As per standard mailing list.
1. All EDs(Zone)/GMs(Region)/DGMs(PO)/Area Managers, FCI.
2. The CGM(East/North), Chennai/New Delhi.
3. The ED(Engg), FCI, Hqrs., New Delhi.
4. The General Manager(F&A), FCI, Hqrs., New Delhi.
6. The Director, IFS, FCI, Plot No.87, Sector-18, Gurgaon.
8. PS to CMD/ED(P)/ED(C)/ED(S)/ED(G)/ED(V)/ED(Enng)/CGM(A/cs//Fund), FCI, Hqrs., New Delhi.
9. The Secretary, FCI, Hqrs., New Delhi.
10. The Director of Credit, FCI, Hqrs., New Delhi.
11. The Editor, Annapurna, FCI, Hqrs., New Delhi.
12. All Heads of Divisions, FCI, Hqrs., New Delhi.
13. All Senior Medical Officers, FCI.
15. AGM(Hindi), FCI, Hqrs., New Delhi.
17. The Director of Commercial Audit, 4th floor, Mistry Bhavan, Dinsha Wachha Road, Churchgate, Mumbai-20.
18. The Director of Commercial Audit, 6/7, Murgesa Naicker Office Complex, Greams Road, Chennai.
19. The Dy. Director of Commercial Audit, c/o S.C.E.23, 1nd floor, Sector 17, Chandigarh.
20. The Sr. Regional Audit Officer, c/o FCI RO Chetak Building, Maharana Pratap Nagar, Habibganj, Bhopal(MP).
21. The General Secretary, FCI Officers Association, Hqrs., New Delhi.
23. The General Secretary, BKNK Sangh, c/o FCI RO Chetak Building, Maharana Pratap Nagar, Habibganj, Bhopal(MP).
24. Regional Secretary, BKNK Sangh, c/o FCI RO Patna(Bihar), Jharkhand(Ranchi), Shillong NEF Region, Chattisgarg(Raipur), Chinelai(Raipur), FCI, Shillong.
25. General Secretary, FCI Executive Staff Union (Regd.No.1158), BH-141, East Shalimar Bagh, Delhi-110 088.
26. Regional Secretary, FCI Executive Staff Union (Regd.No.1158), c/o FCI RO Patna(Bihar), Jharkhand(Ranchi), Shillong NEF Region, Chattisgarg(Raipur), FCI, Shillong.
28. All India General Secretary, FCI SC/ST Employees Welfare Association, 30, Mohan Nagar, Salaigur Post, Chennai-73.
30. President & General Secretary In-charge, FCI Employees Union (Regd.No.2237/New Delhi), 16, Haripada Dutta Lane, Kolkata-700 033.
32. President FCI Class-IV Employees Union(Regd.No.2779, New Delhi), 1491, Sector 49, Pushapak Complex, Chandigarh (Punjab).
34. Manager(RTI Cell), FCI, Hqrs., New Delhi.
35. All India Secretary, FCI Class IV Employees Union (Regd. No. 2779, New Delhi), A/11/458, Kalyani, Nadia, West Bengal-741235.
36. The General Secretary, FCI Cat.III & IV Employees Union (Regd. No.B-2597), FCI, BSC, Dowaleswaram, East Godavari District(AP).
37. Secretary, Shree Food Corporation of India Retired Employees Federation,(Registration No. 6508), 805, Embassy Tower, Juwahar Road, Near Tar Office, Opposite Jubilee Garden, Rajkot- 360 001.
38. BRF/Notice Board.